Mysore Orissa Rajasthan West Bengal.

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All the Union Territories have also implemented the recommendation.

The following States have informed the Government of India that steps were being taken for the implementation of the recommendation;

Uttar Pradesh. Gujarat Maharashtra Punjab.

SHRI M. P. BHARGAVA: Am I to understand that almost all the States and the Union Territories have agreed to this prop-sal and that they have either started it or will be starting it soon?

Dr. K. L. SHRIMALI: Yes, Sir.

श्री नवार्जीसह चौहान : ग्रभी मैंने ग्रस्तबार में पढ़ा श्रौर उसमें इस तरह से लिखा हुश्रा है:

"CHANDIGARH, July 29: The Punjab Government has decided to get the National Anthem translated into simple Hindi, Punjabi and urdu and distribute copies of the translated versions to the schools in the State.

It hag been suggested that schools should begin the day's work with the s'nging of the National Anthem."

क्या पंजाब सरकार के लिये इस तरह की बात करना उचित है। नेशनल ऐंधम की एक सैंक्टिटी है और उसका विभिन्न भाषाओं में ट्रांसलेशन कराके बांटना क्या उचित है? क्या सरकार की यह मंशा है कि उसका ट्रांस-लेशन कराके किसी भी भाषा में बांटा जा सकता है? 523 RSD—2 डा० कालू लाल श्रीमाली : मेरे पास इसकी इत्तिला नहीं है ।

to Questions

श्री नवार्बासह चौहान : मैंने जो समा-चार श्रभी पढ़ा है वह कहां तक उचित है श्रौर गवर्नमेंट ने जो सलाह दी है क्या वह उसके म्ताबिक है ?

डा० कालू लाल श्रीमाली : मेरे पास इसकी कोई इत्तिला नहीं है।

श्री देवकीनन्दन नारायण: क्या माननीय मंत्री जी बतलाने की क्रुपा करेंगे कि हमारे देश में दो राष्ट्रीय गीत मान्य हैं श्रौर श्रापने राज्य सरकारों को किस राष्ट्रीय गीत के बारे में लिखा है ?

डा० कालू लाल श्रीमाली: नेशनल ऐंथम को सब लोग जानते हैं श्रीर नेशनल ऐंथम केवल एक है।

श्री देवकीनन्दन नारायण : दो राष्ट्रीय गीत हैं। एक 'वन्दे मातरम'' है श्रौर दूसरा ''जनमन गण'' है।

डा० कालू लाल श्रीमाली: नेशनल ऐंथम एक ही है।

NAVAL DOCKYARDS

- •88. SHRI M. RUTHNASWAMY: Will the Minister of DEFENCE be pleased to state:
- (a) how many naval dockyards are there in the country; and
- (b) whether the establishment *ot* these dockyards is headed by a flag officer or a naval engineer?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) One, Sir, at Bombay, in the category of Naval Dockyard. There are, however, other establishments, not so designated for Naval establishments at C chin and V zag. are of the category of base repair workshops.

(to) The Dockyard is commanded by a Commodore of the Executive Branch.

SHRI M. RUTHNASWAMY: Is it headed by a Naval Officer or by an engineer?

SHRI K. RAGHURAMAIAH: It is headed by a Commodore of the Executive Branch but not an engineer. But he has under him an engineer who looks after industrial management.

SHRI M. RUTHNASWAMY: In view of the fact that the establishment and the maintenance of these Dockyard works mostly involve engineering work, would it not be better for engineers to head those establishments as is the practice in other countries?

SHRI K. RAGHURAMAIAH: I might inform the hon. Member that besides the engineering work, the Dockyard at Bombay also comprises the Naval Stores Department, Naval Armaments Supply Department and the Yard Department and they look after the handling of shipments, control of the crafts, etc. So, it is much more than engineering.

SHRI M. RUTHNASWAMY: Can an engineering officer not look after these other establishments?

SHRI K. RAGHURAMAIAH: I have already said that an engineer looks after industrial management and we consider that a member of the Executive Branch would be better fitted to look after the whola work.

MANUFACTURE OF PEOPLE'S CAR

f Shri SITARAM JAIPURIA: t ^{89,} \ Shri A. M. TARIQ:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) what is the latest position regarding the manufacture of People's car; and

fThe question was actually asked on the floor of the House by Shri Sitaram Jaipuxia.

(b) whether there is any possibility of the car being manufactured during the Third Five Year Plan period?

THE MINISTER OF STEEL AND HEAVY INDUSTTRES (SHRI C. SUB-RAMANIAM): (a) The question of the manufacture of a low cost car is awaiting decision at the highest level.

(b) Does not arise.

SHRI A. M. TARIQ: The manufacture of a people's car is under consideration for so many years. May I know from the Minister how many more years it will take to consider this project?

SHRI C. SUBRAMANIAM: This has been under consideration since 1961 and now that the Finance Minister has returned from his foreign tour—and we know the result of that tour—perhaps it may be possible to take a decision soon.

SHRI M. RUTHNASWAMY: May I congratulate the hon. Minister on the change of the title of the car from "People's car" to "Low price car"?

SHRI A. B.. VAJPAYEE: May I know whether the attention of the hon. Minister has been drawn to a statement made by a member of the Planning Commission that the proposal to manufacture of people's car has been shelved. . . .

SHRI M. RUTHNASWAMY: Not people's car.

SHRI A. B. VAJPAYEE: . . . and whether any decision has been taker\(^\) and if no decision has been taken, how is it that a member of the Planning Commission has made a statement which is contrary to the statement made by the hon. Minister just now?

SHRI C. SUBRAMANIAM: Evidently, the member of the Planning Commission was referring to the recommendation made by the Planning Commission. But the recommendation of the Planning Commis-